

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

54. IA/562/2021 IA/1598/2021 C.P.
(IB)/2734(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.09.2022**.

NAME OF THE PARTIES: BRILLTECH ENGINEERS PRIVATE LIMITED
V/s
SHAPOORHI PALLONJI AND COMPANY PRIVATE
LIMITED

SECTION: 9 of IBC, 2016

ORDER

IA 562 of 2021 The hard copy of the Petition is not available with this Bench.
Registry, Court Officer and Petitioner shall ensure the availability of hard copy
of the Petition to this Bench before the next date of hearing on **01.11.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/